

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present: - Smt. P.Ragini, District Judge

Sub:- Estt - District Court, Kozhikode - Sri. Samil Divakar. M, Senior Clerk (HG), District Court, Kozhikode - Appointed as Head Clerk in the Permanent Lok Adalat at Kozhikode District on deputation basis - Relieving of duties - Orders - Issued.

- Read: 1. G.O. (Rt)No. 57/2022/Law dated 15.01.2022 of Law (H) Department
2. Order No. 199/ D/2022/KeLSA dated 24.01.2022 of the Member Secretary, Kerala State Legal Services Authority.
3. Endt on C5-4109/2021 dated 01-02-2022 of the Hon'ble High Court of Kerala.

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ORDER No. A1- 6458/2022.

KOZHIKODE, DATED: 03.03.2022.

As per the G.O. read as 1st above, sanction has accorded for the appointment of Sri. Samil Divakar. M, Senior Clerk (HG), District Court, Kozhikode as Head Clerk in the Permanent Lok Adalat at Kozhikode on deputation basis subject to the usual terms and conditions of deputation and also on those specified in the Circular No.42/2013 / Fin dated 10.05.2013. He is appointed as Head Clerk in the Permanent Lok Adalat at Kozhikode on deputation basis for a period of one year vide order read above.

In the above circumstances, Sri. Samil Divakar. M , Senior Clerk (HG) is relieved from this Office on the F.N. of 03-03-2022 so as to enable him to join duty as Head Clerk in the Permanent Lok Adalat at Kozhikode on deputation basis for a period of one year from the date of his taking charge.

He has availed nil days of Casual leave during this calendar year and he has 7 compensation leave (24-12-2021,27-12-2021 to 31-12-2021 and 27-02-2022) at his credit.

Sd/-

DISTRICT JUDGE


To.

1. The Chairman, Permanent Lok Adalath, Kozhikode.
2. Sri. Samil Divakar. M, Senior Clerk (HG), District Court, Kozhikode.

Copy to

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Supdts. II/III/IV, DSA
3. Section B1 District Court, Kozhikode.
4. File.
5. Proceedings File.

// True Copy / Forwarded / By Order //


Sheristadar.

